

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ajit Kumar will take up the following cases today i.e. on 15th May, 2026 at 2:30 P.M. in Court No. 111 (Cent. Building).

FOR ORDERS (ON OFFICE NOTES)

1. CWJC/7840/2026 LAND ENCROACHMENT	1 VIJAY YADAV AND ORS VS THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR SHAMBHU SHARAN SHARMA CHANDRA BHUSHAN ABHIRUP	STANDING COUNSEL (21)
2. CWJC/7842/2026 LAND ENCROACHMENT	1 SURENDRA KUMAR AND ORS VS THE STATE OF BIHAR AND ORS	SHAILENDRA KUMAR SHAMBHU SHARAN SHARMA CHANDRA BHUSHAN ABHIRUP	STANDING COUNSEL (12)
3. CWJC/7849/2026 LAND ENCROACHMENT	1 SURYAKANT KUMAR, AND ORS VS THE STATE OF BIHAR AND ORS	GAJENDRA KUMAR SINGH ARYAN SINGH	GOVERNMENT PLEADER (14)

FOR ADMISSION

4. CWJC/7507/2026 LAND ENCROACHMENT	1 SHAMBHU SAH VS THE STATE OF BIHAR AND ORS	PRAVIN KUMAR	STANDING COUNSEL (8)
5. CWJC/7830/2026 LAND ENCROACHMENT	1 MURARI PRASAD SINGH VS THE STATE OF BIHAR AND ORS	SAKET GUPTA SAURABH KUMAR	GOVERNMENT PLEADER (02)

Patna High Court
Dated, 15th May, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)
Joint Registrar (List)

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